

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 188 of 2017 (SZ)

Applicant(s)

C.H. Balamohana
Puducherry

Vs. **Respondent(s)**

The Union of India. rep. by its Secretary
to Govt. MoEF & CC, New Delhi and 6
others

Legal Practitioners for Applicant(s)

Yogeshwaran
Neha Miriam Kurian

Legal practitioners for respondent(s)

M/s K. R. Harin for R2, R3 & R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.02.2018 Applicant & counsel not present. R6 counsel present. No representation for others. For appearance of other respondents & reply call on 01.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>